

Annexure-VII

Name of the corporate debtor: Smart Card IT Solutions Limited

Date of commencement of CIRP: January 20, 2022

List of Creditors as on: 07 November 2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	E.S.I Corporation, Sub Regional Office, Pune	Central Government	04-02-2022	2,33,778	1,99,116	Statutory Dues	Nil	Nil	No	N.A.	-	-	34,469	-	
2	Goods and Service Tax Department, Govt. of Maharashtra (E-610)	Central Government	08-02-2022	25,00,51,921	25,00,51,921	Statutory Dues	Yes	Nil	No	N.A.	-	-	-	-	
3	Maharashtra State Electricity Distribution Company Limited	Maharashtra Government	18-02-2022	14,37,370	8,70,096	Statutory Dues	Nil	Nil	No	N.A.	-	-	5,67,274	-	
4	Asst. Commissioner of Customs, EPCG- Nhava Sheva, Ministry of Finance, Govt. of India	Central Government	09-03-2022	19,47,14,347	19,47,14,347	Statutory Dues	Nil	Nil	No	N.A.	-	-	-	-	
5	Goods and Service Tax Department, Govt. of Maharashtra (Pun-VAT-D-001)	Central Government	11-04-2022	53,67,80,956	7,89,77,791	Statutory Dues	Nil	Nil	No	N.A.	-	-	45,78,03,165	-	Claim directly made by GST Intelligence rejected
6	Income Tax Department	Central Government	21-04-2022	2,01,78,742	2,01,78,742	Statutory Dues	Nil	Nil	No	N.A.	-	-	-	-	
7	Gram Panchayat, Sanaswadi	Maharashtra Government	19-05-2022	5,08,437	3,79,566	Statutory Dues	Nil	Nil	No	N.A.	-	-	1,28,871	-	
8	Dy/ Commissioner of Customs, EPCG- Air Cargo Complex, Ministry of Finance, Govt. of India	Central Government	17-06-2022	25,84,15,035	25,84,15,035	Statutory Dues	Yes	Nil	No	N.A.	-	-	-	-	
9	Directorate of GST Intelligence, Pune	Central Government	15-07-2022	1,32,76,29,184	1,32,76,29,184	Statutory Dues	Nil	Nil	No	N.A.	-	-	-	-	
10	Income Tax Department (TDS-3), Pune	Central Government	02-09-2022	39,44,260	38,08,260	Statutory Dues	Nil	Nil	No	N.A.	-	-	1,36,000	-	Information awaited from claimant

11	EPFO	Central Government	N/A	-	48,19,940	Statutory Dues	Nil	Nil	No	N.A.	-	-	-	-	Based on information with Company as EPFO has not filed claim
12	Profession Tax Department	Maharashtra Government	N/A	-	6,38,450	Statutory Dues	Nil	Nil	No	N.A.	-	-	-	-	Based on information with Company as EPFO has not filed claim
Total				2,59,38,94,030	2,14,06,82,448	-	-	-	-	-	-	-	45,86,69,779	-	

Note - As per the judgement of the Hon'ble Apex Court in the matter of State Tax Officer V/s Rainbow Papers Limited [CIVIL APPEAL NO. 1661 OF 2020], statutory creditor are to be treated as secured.